

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA(IBC)/730(CHE)/2023 in IA/815/2020  
& IA/255/2021

**PETITION NUMBER** : CP/1307/IB/2018

**NAME OF THE PETITIONER** : V.Venkata Sivakumar (Erstwhile  
Liquidator) of M/s. The Jeypore Sugar  
Co. Ltd

**NAME OF THE RESPONDENT(S)** : Rakesh Sharma (Chairman & Managing  
Director) of IDBI Bank Ltd & 5 Others

**UNDER SECTION** : Sec 424 of CA, 2013 & Rule 11 of  
NCLT Rules

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**ORDER**

Ld. Liquidator Mr. V. Venkata Sivakumar for the Applicant. Ld. Counsel  
Mr. Varun Srinivasan for the Respondent.

Post the Application for hearing on **05.07.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

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